

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 12.02.2024

No. HC.V- 34/2020/112B/Estt.(Pt-II) ## The engagement of the following Law Clerks in the Principal Seat of the Gauhati High Court is hereby extended w.e.f. the dates as mentioned below, until further orders-

Sl. No.	Name of Law Clerks	Extended w.e.f.
1.	Bhaswati Saikia	15.02.2024
2.	Ritisha Rajkhowa	22.02.2024
3.	Tanushree Roy	22.02.2024
4.	Bidikha Gogoi	22.02.2024
5.	Bidisha Kakati	12.02.2024

Other terms and conditions of engagement remain same as per initial engagement Order No. HC.V34/2020/83/Estt. dated 10.02.2021.

By order,

Sd/-

REGISTRAR GENERAL

Dated 12.02.2024

Memo No. HC.V-34/2020/112C/Estt.(Pt-II)

Copy for information to :-

1. The Registrar (Vigilance/Admn/Judicial/Estt), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6 for information and necessary action.
4. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6 for information and necessary action.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Director of Accounts & Treasuries, Assam, Guwahati-6 for information and necessary action.
7. The Deputy Registrar _____, Gauhati High Court, Guwahati.
8. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
9. The Secretary to HCJ, Gauhati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Treasury Officer, Kamrup Treasury, Guwahati-1 for information and necessary action.
12. The System Analyst with a direction to upload it in the official website of the Gauhati High Court.
13. The PS to Hon'ble Mr.Justice/Mrs.Justice....., Gauhati High Court, Guwahati.
14. The Finance & Accounts Officer, Gauhati High Court, Guwahati.
15. The A.O.(J) _____, Gauhati High Court, Guwahati.
16. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati .
17. The CA to the Registrar General, Gauhati High Court, Guwahati.
18. The persons concerned, Gauhati High Court, Guwahati.
19. Gauhati High Court Notice Board, (Old & New Block).
20. The Order File.


REGISTRAR GENERAL

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